

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (video Conference)**

**CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 13.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 200/7/HDB/2020
NAME OF THE COMPANY	Pacific Hospitals Pvt ltd
NAME OF THE PETITIONER(S)	Omkaara Assets Reconstructions Pvt Ltd
NAME OF THE RESPONDENTS(S)	Pacific Hospitals Pvt ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference in CP (IB) No.200/7/HDB/2020, pursuant to hearing held on 17.09.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Mr. Y. Suryanarayana, counsel for the Petitioner and Mr. Saran, counsel for the Respondent appeared through video conference
3. Counsel for the Respondent filed counter.
4. Counsel for the Petitioner prayed time for filing rejoinder. At his request, time is enlarged for filing rejoinder with a direction to furnish copy of the same to the other side on or before the next date of hearing.
5. For hearing submissions, put up the matter on 29.10.2020.


MEMBER JUDICIAL